MANIPUR JUDICIAL SERVICE GRADE-III EXAMINATION 2015 GENERAL KNOWLEDGE AND APTITUDE TEST

TOTAL MARKS: 100 MARKS

DURATION: 3 HOURS

- Q1. WRITE ABOUT 200 WORDS ON ANY THREE OF THE FOLLOWING SUBJECTS
- i) Law and Poverty
- ii) Use of Information and Technology in District Judiciary
- iii) Global Warming A Challenge
- iv)Importance of Economic Reforms in India
- v) Indo US Nuclear Deal

3X10 = 30

- Q2. WRITE ABOUT 50 WORDS ON ANY FIVE OF THE FOLLOWING TOPICS
- i) Arjuna Awards
- ii) Alternative Dispute Resolution Mechanisms
- iii) Quit India Movement
- iv)Euthanasia
- v) Anna Hazare
- vi)Women Empowerment

3X5 = 15

- Q3. WRITE ABOUT 25 WORDS ON ANY FIVE OF THE FOLLOWING
- i) Attorney General
- ii) Make in India
- iii)National Judicial Academy
- iv)National Green Tribunal

(2)				
v) Jan Lokpal				
vi) Pardon power of President 2x5 = 1	0			
Q4. ANSWER THE FOLLOWING QUESTIONS				
i) The ratio of width to the length of Indian National flag is				
(a) 3:4 (b) 2:3				
(c) 1:2 (d) 5:6				
ii) The words 'SatyamevaJayate' as appear in the Indian national emblem are taken from				
(a) Mundaka Upanishad (b) GarudPurana				
(c) Gita (d) Mahabharata				
iii) What does UNESCO deal with?				
(a) International Posts and Telegraph (b) International Refugees				
(c) World Intellectual Property (d) International Educational, Scientific and Cultural materials	ters			
iv) Which organization is popularly called the "World Bank"?				
(a) International Monetary Fund (b) International Bank for Reconstruction and Development				
(c) International Development Agency (d) International Finance Corporation				
v) Who among the following has been appointed current President of the National Consumer DispuRedressal Commission?	te			
(a) Justice D.K. Jain (b) Justice Rama Rao				
(c) Justice Krishna Iyer (d) Justice Balachandran				
vi) The Preamble to the Undian Constitution declares India as				
(a)Socialist Democratic Republic (b) Sovereign Democratic Republic				
(c) Sovereign Socialist Democratic Republic (d) Sovereign Socialist Secular Democratic Republic				
vii) Which of the following is not a permanent member of UN Security Council?				
(a) USA (b) Canada				
(c) Russia (d) France				

viii) Which of the States come under the jurisdiction of Guhati High Corut

(a) Assam, Manipur and Meghalaya (b) Arunachal Pradesh and Nagaland				
(c) Bihar and Arunachal Pradesh (d) Assam, Mizoram and Nagaland				
ix) India's Space Rocket Launching Centre is in				
(a) Port Blair (b) Hassan				
(c) Kochi (d) Sriharikota				
x) World Ozone Day is observed on				
(a) 16 th September (b) 16 th October				
(c) 16 th November (d) 26 th September				
xi) Dada SahebPhalke Award is given for outstanding contribution in the field of				
(a) Cinema (b) Literature				
(c) Music (d) Medicine				
xii) How many Election Commissioners besides the Chief Election Commissioner does the Constitution prescribe?				
(a) 8 (b) 2				
(c) no number specified (d) 1				
xiii) The Chipko Movement is associated with which of the following?				
(a) Prevention of accidents on road (b) Preventing felling of trees				
(c) Maintaining environmental purity (d) Rising prices				
xiv) The joint session of Parliament is chaired by				
(a) Speaker (b) Vice- President .				
(c) Attorney General (d) President				
xv) Plea Bargaining is				
(a) permissible in India (b) illegal in India				
(c) mandatory in India (d) allowed subject to the permission of the court				
xvi) The Chairman of Seventh Pay Commission				
(a) Justice B.N. Srikrishna (b) Justice A. K. Mathur				
(c) Justice JagannathaShetty (d) Justice A.K. Majumdar				
xvii) The Supreme Court laid down certain requirements to be followed in all cases of arrest or detention in				
(a) Vishakha's case (b) D.K. Basu's case				

(c) Antulay's case (d)	KeshavanandaBharati's case	
xviii) Sulabh International is a	an organization providing	
(a) health services in rural are	eas (b) good sanitation at cheap rates	
(c) low cost accommodation	(d) None of these	
xix) In which year did Gandhi	iji launch the Individual Civil Disobedience Movement?	
(a) 1919 (b)	1931	
(c) 1930 (d)	1942	
xx) CNG stands for		
(a) Compressed nitrogen gas	(b) Compressed natural gas	
(c) Commission for natural ga	s (d) Computer network guideline	
		1X20=20
Q5. WRITE THE MEANING	OF FOLLOWING WORDS	
i) Citation		
ii) A feather in one's cap		

Q6. SOLVE THE FOLLOWING PROBLEMS

- i) Find Lowest Common Factor of 16, 24, 36, 54
- ii) A vendor bought 6 lemons for a rupee. How many for a rupee must he sell to gain 20%?
- iii) A salesman earned an amount of Rs. 480 as commission on a sale worth Rs. 4000. What is the percentage of commission?
- iv) Sita and Geeta start business of selling sarees. Sita invests Rs.3000 for 4 months and Geeta invests Rs.2000 for 6 months. How much should Sita be paid out of a total profit of Rs. 500?
- v) Find the Simple Interest of

iii) Miss the bus

vi) Ex Post Facto

v) Pendente lite

Principal = Rs. 500 Rate = 20% Term = 2 years

1X5 = 5

Q7. Name the authors of following books.		
i) Ain-e-Akbari		
ii) The Train to Pakistan		
iii) Harry Potter and Deathly Hallows		
iv) The Idea of Justice		
v) Wide Angle		
7		1x5 = 5
Q8. Give the names of parliament of following of	countries.	
i) Britain	Δ.	
ii)Switzerland		
iii)Nepal		
iii)Nepal iv)Australia		

1x 5 = 5